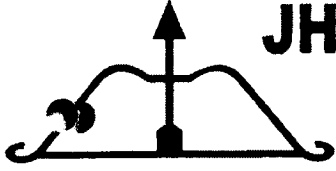


Dyno! - 263, PPMS
27-06-2017



JHARKHAND MUKTI MORCHA

झारखण्ड मुक्ति मोर्चा

S.No. 72(R)
Central Committee

केन्द्रीय समिति

Phone : 0651-6453012
e-mail : jharkhandmuktimorcha@yahoo.co.in
website : www.jharkhandmuktimorcha.org

Phone / फोन : 2542009
Fax / फैक्स : 2542009
H.O. : Bariatu Road
Ranchi-834 009
प्र. का. : बरियातु रोड
राँची-834 009

Ref./ पत्रांक JMM/0179/F-51/2017-2018

Date/दिनांक 12/05/2017

Sy (MM)

To,

Chief Election Commissioner,
Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi - 110001



MV
16/5/17

US (PK)
PPMS

Reference : Your Letter No. 56/AA/2016/PPMS/1589 Dated 19th April 2017

Subject : Submission of Annual Audited Report for the Assessment Year 2015-2016 and 2016-2017 - regarding.

Respected Sir,

With the above reference and subject cited, on behalf of Jharkhand Mukti Morcha Central Committee, I am submitting here the Annual Audited Report for the Assessment Year 2015-2016 and 2016-2017.


(SUPRIYO BHATTACHARYA)
General Secretary

Enclosed :

1. Annual Audited Report for the Assessment Year 2015-2016
2. Annual Audited Report for the Assessment Year 2016-2017

P
17/5/17
PPMS

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-6, ITR-7 transmitted electronically with digital signature]

Assessment Year
2016-17

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name JHARKHAND MUKTI MORCHA			PAN AAAAJ0290N		
	Flat/Door/Block No BARIYATU ROAD	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-7		
	Road/Street/Post Office BARIYATU	Area/Locality BARIYATU				
	Town/City/District RANCHI	State JHARKHAND	Pin 834009	Status AOP(Trusts)		
	Designation of AO(Ward/Circle) ACIT CIRCLE RANCHI			Original or Revised ORIGINAL		
	E-filing Acknowledgement Number 445270561120916			Date(DD/MM/YYYY) 12-09-2016		
	1	Gross total income			1	0
	2	Deductions under Chapter-VI-A			2	0
	3	Total Income			3	0
	3a	Current Year loss, if any			3a	0
4	Net tax payable			4	0	
5	Interest payable			5	0	
6	Total tax and interest payable			6	0	
7	Taxes Paid	a	Advance Tax	7a	0	
		b	TDS	7b	0	
		c	TCS	7c	0	
		d	Self Assessment Tax	7d	0	
		e	Total Taxes Paid (7a+7b+7c +7d)	7e	0	
8	Tax Payable (6-7e)			8	0	
9	Refund (7e-6)			9	0	
10	Exempt Income	Agriculture		10	50327	
		Others				

This return has been digitally signed by SUPRIYO BHATTACHARYA in the capacity of GENERAL SECRETARY
 having PAN AMRPB1714H from IP Address 61.0.130.90 on 12-09-2016 at RANCHI
 Dsc SI No & issuer 1832834CN=e-Mudhra Sub CA for Class 2 Individual 2014, OU=Certifying Authority, O=eMudhra Consumer Services Limited, C=IN

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Ref.....

Date 5-9-16

AUDITOR'S REPORT

We have audited the attached Balance Sheet of **JHARKHAND MUKTI MORCHA** as at 31st March 2016 and also the Income & Expenditure Account of the concern for the year ended on that date, annexed thereto. These Financial Statements are the sole responsibility of the concern political Parties. Our responsibilities are to express an opinion on these financial statements based on our audit.

We conducted our audit in accordance with auditing standards generally accepted in India. Those standards required that we plan perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatements. As audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. We believe that audit provides a reasonable basis of our opinion.

Further to our comments as above:-

1. We have obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purpose of our audit.
2. In our opinion, proper books of accounts as required by law have been kept by the concern so far as appears from our examination of those books.
3. The Balance Sheet and Income & expenditure accounts dealt with by this report are in agreement with books of accounts.

In our opinion and to the best of our information and according to the explanations given to us, the accounts give the information required by the Income Tax act in the manner so required and give a true and fair view in conformity with the accounting principles generally accepted in India.

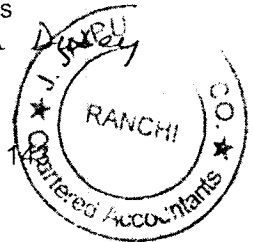
- (i) In the case of the Balance Sheet of the state of affairs of the concern as at 31st March 2016.
- (ii) In the case of the Income & expenditure account of the Profit of the Concern for the year ended on that date.

J. Jaipurkar & Co
Chartered Accountants

Ashale Kumar
(A K DUBEY)

Partner

Membership No -0711



JHARKHAND MUKTI MORCHA
BARIYATU ROAD, RANCHI, JHARKHAND-834009
BALANANCE SHEET
AS AT 31ST MARCH 2016

LAABILITIES	AMOUNT(Rs)		ASSETS	AMOUNT(Rs)
<u>CAPITAL FUND</u>			<u>FIXED ASSETS</u>	
Opening Balance	18,067,612.82		(As Per Annuxure)	3,480,065.22
Add: Excess of Income Over Expenditure	50,326.97	18,117,939.79		
Loans -(CAR LOAN)		206,020.00		
<u>CURRENT LIABILITIES</u>			<u>INVESTMENTS</u>	
<u>SUNDRY CREDITORS</u>			Fixed Deposit	2,917,500.00
(As per Annexure)		15,280,922.30	<u>Current Assets, Loans & Advances</u>	
			Loans & Advances	3,044,132.00
			Advance aginst Work	6,201,161.53
			Advance Tax	1,150,000.00
			<u>Current Assets</u>	
			Secuity Deposit	3,000.00
			<u>Cash & Cash Equivalest</u>	
			Cash in Hanad	7,246,604.51
			(As certified by Management)	
			Bnk A/C(As perr annexure)	9,562,418.83
		33,604,882.09		33,604,882.09

For JHARKHAND MUKTI MORCHA

President

Secretary

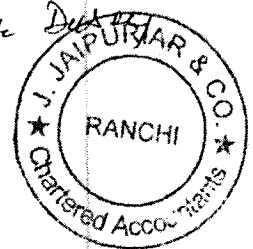
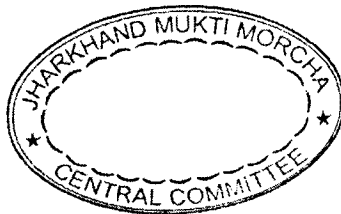
Treasurer

Place : Ranchi

Dated:- 5-9-16

J.Jaipuriar & Co.
Chartered Accountants

Ashok Kumar
(CA A K DUBEY)
Partner



JHARKHAND MUKTI MORCHA
BARIYATU ROAD, RANCHI, JHARKHAND-834009
INCOME & EXPENDITURE ACCOUNT
FOR THE YEAR ENDED 31ST MARCH 2016

EXPENDITURE	Amount in Rs	INCOME	AMOUNT IN Rs
To, Salary & Wages Exp.	472,000.00		
To Election Expenses	280,000.00	By, Donation	
To, Centeen Account	89,736.00	Less Than Rs 20000/-	-
To, Computer Maintenance		More Than Rs 20000/-	-
To, Deprectiation	102,851.09	Derect Income	
To, District Committee Exp.		By, Life membership Fee	68,000.00
To Flags & Banners		By, Membership Forms.	421,750.00
To, Charity & Donation	2,500.00	By, Candidate Fee	100,000.00
To Advertisemenr Expences	1,977,700.00	By, Levi (Central Comm)	2,978,700.00
To, Electric Exp.	24,602.00	By, Interest from Bank	-
To Fuel & Petrol	259,900.00	By Central Committee Member	-
To Rally and Meetingas Expenses	749,894.00	Active Membership Fee	
To, Lodging & Fooding	153,479.94	By deligate Fee	948,000.00
To, Legal Exp.			
To Audit Fee	30,000.00		
To, Mise. Exp.	8,902.00		
To, Newspaper & Periodical	9,619.00		
To, Postage & Stamp Exp.	1,714.00		
To Printing & Stationery Exp.	23,418.00		
To, Repair & Maintenance Exp.	41,632.00		
To Prize & award	-		
To, Telephone & Fax Exp.	18,224.00		
To, Travelling & Convence.	212,752.00		
To Freight & carriage Exp			
To, Bank Charges	7,199.00		
To, Excess of Income over Exp.	50,326.97		
	4,516,450.00		4,516,450.00

For JHARKHAND MUKTI MORCHA

President

[Signature]

Secretary

[Signature]

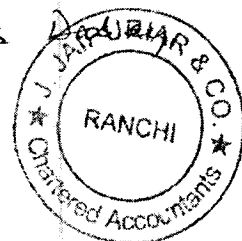
Treasurer

[Signature]

J.Jaipuriar & Co.
Chartered Accountants

[Signature]

Partner



Place : Ranchi

Dated:- 5-9-16

JHARKHAND MUKTI MORCHA
BARIYATU ROAD, RANCHI, JHARKHAND-834009

Details of Balance Sheet

Annexure-I
Loans as on 31.03.2016

Sl.no	Particulars	Amount
1	Sri Shibu Soren	1383170
2	Sri Shailendra Mahato	132000
3	Sri Simon Marandi	913962
4	Sri Suraj Mandal	515000
5	Sri Binod Pandey	100000
TOTAL		3044132

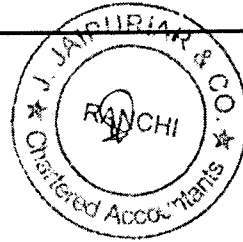
Annexure-II
Bank Balance as on 31.03.2016

Sl.no	Particulars	Amount
1	Sri Suraj Mandal (A/c no 17108)	5,229,410.00
2	Sri Shibu Soran (A/c no 18914)(A/C no 19100)	527,329.00
3	Sri Shailendra Mahato (A/c no 18983) & Fixed Deposit	2,249,447.00
4	Sri Simon Marandi (A/c no 19037)	51,064.00
5	Bank A/c no 300 (Bank of India)	6,663.00
6	Adre House Kanke Road Ranchi, Bank of India , Bank A/c no 19	10,033.46
7	Adre House Kanke Road Ranchi) Bank of Baroda (New Account)	566,881.00
	State Bank Of India	921,591.37
Total		9,562,418.83

Annexur - III

DETAILS OF SUNDRY CREDITORS

	<u>Amount</u>	
Alankar Cup works	150,516.00	
Aurora aviation	4,035,487.00	
Pawan Hans Limited	10,728,970.00	
Neutral Publication House Ltd	239,804.00	
Ganashwar Kr Nayak	6,000.00	
Rahul Mahto	5,000.00	
Shubham Kumar	6,000.00	For JHARKHAND MUKTI MORCHA
J Jaipuria & co	60,000.00	<i>D.S</i>
Kumar Saurav	15,000.00	President
Ranjeet kumar Nayak	4,500.00	Secretary <i>Ajay Kumar</i>
Tha General Trading Co	29,645.30	Treasurer <i>Ranjit</i>
	<u>15,280,922.30</u>	
Davangere sugar co ltd		



Annexure- IV

Advance Against Work

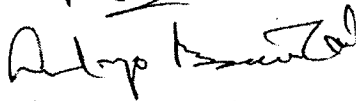
A.O BSNL	2,101.00
Davangere Sugar co Ltd	5,206,931.90
Rushail Aviation	342,778.63
Sai Kripa Travels	75,000.00
Santoshn paswan	69,500.00
Thought Box 200000	200,000.00
Tirupati offset	304,850.00
	<hr/>
	6,201,161.53

For JHARKHAND MUKTI MORCHA

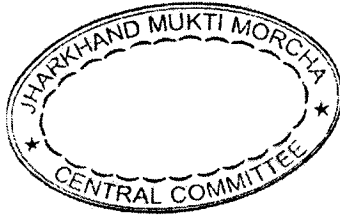
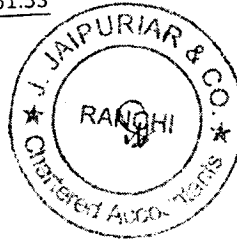
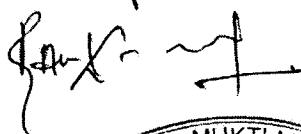
President



Secretary



Treasurer



JHARKHAND MUKTI MORCHA
BARIYATU ROAD, RANCHI, JHARKHAND-827001

SCHEDULE OF FIXED ASSETS AS ON 31ST MARCH 2016

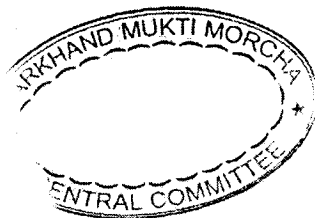
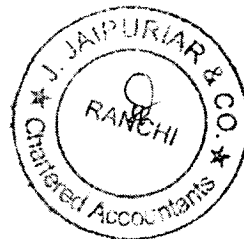
PARTICULARS	OP WDV AS ON 01.04.2015	ADDITION	Depreciation		WDV AS ON 31.3.2016
			RATE	Amount	
LAND	2,792,551.00	-		-	2,792,551.00
BULDING	233,647.20		0.10	23,364.72	210,282.48
MOTER CAR	371,685.90	95,104.00	0.15	68,819.09	397,970.81
FAX MACHINE	10,481.35		0.15	1,572.20	8,909.15
FURNITURE & FIXTURE	57,339.06		0.10	5,733.91	51,605.15
COMPUTER	100.00		0.60	60.00	40.00
GENERATOR	22,007.80		0.15	3,301.17	18,706.63
	3,487,812.31	95,104.00		102,851.09	3,480,065.22

For JHARKHAND MUKTI MORCHA

President

Secretary

Treasurer



NAME OF ASSESSEE **JHARKHAND MUKTI MORCHA**
 PAN NO **AAAAJ0290N D.O.I** 01.01.2001
 OFFICE ADDRESS **BARIYATU ROAD, RANCHI, JHARKHAND-827001**
 STATUS **AOP (TRUST)** **ASSESSMENT YEAE:- 2016-17**
 WARD NO **7** **FINANCIAL YEAR:- 2015-16**
 EMIL ADDRESS **jharkhand muktimorcha@yahoo.co.in**
 NANE OF BANK **BANK OF INDIA**
 MICR CODE **834013020** ACCOUNT NO **300**
 ADDRESS **ADRE HOUSE KANKE ROAD, RANCHI** RETURN ORIGINAL

COMPUTATION OF INCOME

INCOME FROM OTHER SOURESE	Amount	Amounts
LIFE MEMBERSHIP FEE	68,000.00	
Deligate Fee	948,000.00	
Candidate Fee	100,000.00	1,116,000.00
APPLICATION OF INCOME		
To, Bank Charges	7,199.00	
To, Centeen Account	89,736.00	
To, Computer Maintenance	-	
To, Deprectiation	102,851.09	
To, District Committee Exp.	-	
To Flags & Banners	-	
To, Charity & Donation	2,500.00	
o Advertisemenr Expences	1,977,700.00	
To, Electric Exp.	24,602.00	
To, Fuel & Petrol Exp.	259,900.00	
ToPrize & Reward	-	
To, Loding & Fooding	153,479.94	
To, Legal Exp.	-	
To Audit Fee	30,000.00	
To, Mise. Exp.	8,902.00	
To, Newspaper & Periodical	9,619.00	
To, Postage & Stamp Exp.	1,714.00	
To Printing & Stationery Exp.	23,418.00	
To, Rally & Meeting Exp.	749,894.00	
To, Repair & Maintenance Exp.	41,632.00	
To, Salary & Wages Exp.	472,000.00	
To, Telephone & Fax Exp.	18,224.00	
To, Travellning & Convence.	212,752.00	
To Freight &carriage Exp	-	
Total	4,186,123.03	4,186,123.03
TOTAL INCOME / LOSS		(3,070,123.03)
COMPUTATION OF TAX ON TOTAL INCOME		
EXEMPTED INCOME		
Membership Forms U/S 13A	421,750.00	
Donation U/S U/S 13A	-	
Levi U/S 13A	2,978,700.00	
	3,400,450.00	
Less- Election Exp	(280,000.00)	
Total	3,120,450.00	
Net Profit As per Income & Expenditure A/C		50,326.97
Tax Paid	Nil	Tax Payable
		NIL

